

THE MINISTER OF STATE IN THE  
MINISTRY OF COMMUNICATIONS  
(SHRI GIRIDHAR GOMANGO): (a)  
to (c) Yes, Sir.

(d) Both Chandrapur MIDC area  
and Ballarpur city have been planned  
to be provided with STD facility dur-  
ing the Eighth Plan Period.

#### Telephone Advisory Committee for

1606. SHRI JOHN F. FERNANDES:  
Will the Minister of COMMUNICA-  
TIONS be pleased to state;

(a) whether Government are aware  
that the term of Telephone Advisory  
Committee for Goa will expire by the  
end of June, 1989; and

(b) if so, whether Government have  
thought to appoint the new Telephone  
Advisory Committee immediately  
after the expiry of the term of the  
present Committee?

THE MINISTER OF STATE IN THE  
MINISTRY OF COMMUNICATIONS  
(SHRI GIRIDHAR GOMANGO): (a)  
The present term of Telephone Ad-  
visory Committee for Goa is to expire  
on 31-5-1989.

(b)- Yes, Sir.

#### Committees on drug industries

-1607. SHRI P. N. SUKUL: Will the  
Minister of INDUSTRY be pleased to  
refer to the answer to 'Unstarred  
Question 39 given in the Rajya Sabha  
on 24th April, 1989 and state:

(a) whether it is a fact that his  
Ministry have received the recom-  
mendations of special team on work-  
ing of overcharging as well as com-  
mittee on conversion norms;

(b) if so, when will these reports  
be made available;

(c) whether it is a fact that apart  
from these committees his Ministry  
appointed certain other committees  
during 1988-89; and

(d) if so, what are the terms of re-  
ference and composition of each com-  
mittee?

THE MINISTER OF INDUSTRY  
(SHRI J. VENGALRAO): (a) and  
(b) The recommendations of the Spe-  
cial Team in regard to assessment of  
amounts recoverable from the com-  
panies involved in the Supremo Court  
case for the period ending 31-11-1983  
have been received in respect of seven  
companies. The Team is likely to  
complete the assessment of the re-  
maining companies shortly. Another  
committee, called Price Review Com-  
mittee, has since completed, its  
recommendations in respect of three  
companies. Similar review in respect  
of remaining companies is on hand  
and is expected to be completed  
shortly. Action is being taken on the  
\* recommendations of these committee\*.  
The committee Constituted for revising  
the norms for conversion cost, pack-  
ing charges, etc. has submitted its  
Report and on its recommendations  
revised norms have already been  
notified vide S.O. No. 130, dated 17th  
February, 1989.

(c) and (d) The details of Commit-  
tees formed in this Department during  
1988-89, its terms of references, com-  
positions etc. are given in the Anne-  
xure [See Appendix CL Annexure  
No. 70].